

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).2992/2008

(From the judgement and order dated 16/01/2008 in MBA No. 345/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHEEKU AGARWAL

Petitioner(s)

VERSUS

STATE OF U.P.& ANR.

Respondent(s)

(With appln.(s) for exemption from filing O.T. and permission to file additional documents and office report)  
(FOR FINAL DISPOSAL)

Date: 29/04/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr.Varun Goswami, Adv.  
Mr.Peeyoosh Kalra, Adv.  
Mr. R.C. Kaushik,Adv.

For Respondent(s) Ms.Shweta Garg,Adv.

Mr.Pramod Swarup, Adv.

Ms.Sunita Gautam, Adv.

Mr.Anuvrat Sharma, Adv.

UPON being mentioned the Court made the following  
ORDER

List on 30.04.2009.

( Satish K.Yadav )  
Court Master

( Phoolan Wati Arora )  
Court Master